

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

(IB)-448(PB)/2017

**IN THE MATTER OF:**

**Rajendra Kumar Saxena**

.... **APPLICANT / PETITIONER**

**Vs.**

**Earth Gracia Buildcon Pvt. Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 02.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s):- Mr. Rakesh Kumar Singh Advocate**

**For the Respondent(s):- Mr. Attin Shankar Rastogi, Advocate  
Mr. Joel, Advocate**

**ORDER**

Arguments heard. Order reserved.

Sd/-

**(M. M. KUMAR)  
PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**